COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal Nos, 139, 200 & 148 of 2016

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

Appeal No. 139 of 2016

In the matter of:

Shree Ambika Sugars Ltd. & Ors. Vs. Tamil Nadu Electricity Regulatory Commission & Anr.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s) :	Mr. K. Gopal Chaudary for Mr. Senthil Jagadeesan Mr. Rahul Balaji Ms. S. Chaudhary		
Counsel for the Respondent(s) :	Mr. Sethu Ramalingam for Mr. S. Vallinayagam for R-		

Appeal Nos. 200 & 148 of 2016

In the matter of:

The South Indian Sugar Mills Association & Ors. Vs. Tamil Nadu Electricity Regulatory Commission & Anr.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. K. Gopal Chaudary for Mr. Senthil Jagadeesan Mr. Rahul Balaji Ms. S. Chaudhary	

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1 Mr. S. Vallinayagam for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>10.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

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